

to revision on receipt of final estimates from the States.

[*Translation*]

Bodo Problem

*50. SHRI CHITTA BASU:
SHRISONTOSH MOHAN DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any talks were held recently between representatives of Bodos, Government of Assam and Government of India;

(b) if so, the outcome of those discussions; and

(c) the follow-up action being taken by Government of India to find an amicable solution of the problem?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) and (c). The discussions are till continuing with a view to working out an amicable solution.

LTTE Activities

*51. SHRI N. DENNIS:
SHRI RAJENDRA AG-
NIHOTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are keeping any watch over the activities of LTTE on Indian soil;

(b) if so, the number of person killed by LTTE militants so far;

(c) the number of LTTE Militants captured or killed; and

(d) the reaction of Government in regard to violent activities of the LTTE militants and the action taken to curb them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir.

(b) and (c). As per information from the State Government, in recent incidents 17 persons have been killed by suspected LTTE militants, and the State Police has detained 27 LTTE activists.

(d) The Government is firm that no violent activities by militants, including LTTE militants, will be permitted on Indian soil. The Tamil Nadu Government has stated that no militant activity by any Sri Lankan Tamil militant group would be allowed in the State. Various measures, including setting up of additional policy check-posts along the coastal belt manned by specially trained and equipped personnel of the Tamil Nadu Special Police force, have been taken to curb militant activity.

[*Translation*]

Support Price for Fruits and Vegetables

*52. SHRI K.D. SULTANPURI:
SHRI MAHESHWAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to fix support price for apples, potatoes and other varieties of vegetables and fruits;

(b) if so, the details thereof; and

(c) the amount allotted this year to the fruit growing hill States for this purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) and (b). The Government's price policy for major agricultural commodities does not cover commodities like fruits and vegetables. However, on the specific request of the State Government(s), the Government of India implements market interventions scheme for certain selected items for fruits and vegetables.

The scheme for market intervention for apples in the States of Jammu & Kashmir, Uttar Pradesh and Himachal Pradesh is under consideration.

The Statement giving the market intervention prices fixed for fruits and vegetables under the market intervention scheme is attached.

(c) The Government of India has not allotted any amount for this purpose during the current year.

STATEMENT

Sl. No.	Commodity	State	Market Intervention Price (Rs. in Quintal)	
			1989	1990
1	2	3	4	5
1.	Onion	Maharashtra	60	70
		Gujarat	50	70
2.	Potato	Himachal Pradesh	110	
		Meghalaya	140	
		Uttar Pradesh : White	75	80
		: Red	65	70
3.	Grapes	Punjab Grade 'A'	3/Kg.	
		Haryana Grade 'B'	2.50/Kg.	
4.	Pineapple	Tripura		70

Sl. No.	Commodity	State	Market Intervention Price (Rs. in Quintal)	
			1989	1990
1	2	3	4	5
5.	Kinoo/Malta	Punjab, Haryana, Himachal Pradesh, and Uttar Pradesh	Grade 'A'	3/Kg.
			Grade 'B'	2.50/Kg.